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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 128/397-398/NCLT/AHM/2016 (New)
CP No. 55/397-398/CLB/MB/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017**

Name of the Company: Avni Dharmesh Patel
V/s.
Venus Procon Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	ALKESH JALAN	PRACTISING COMPANY SECRETARY	PETITIONER	
2.				

ORDER

Learned PCS Mr. Alkesh Jalan present for Petitioner. None present for Respondent.

Heard arguments of Learned PCS for petitioner.

For hearing Respondents, list the matter on 24.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 27th day of July, 2017.